

Central Administrative Tribunal  
Principal Bench, New Delhi.

(2)

OA-617/97

New Delhi this the 4th day of April, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Sh. S.P. Biswas, Member(A)

Shri R.S. Sagar,  
170, Deendayal Upadhyay Marg,  
New Delhi-2. .... Applicant

(through Sh. G.K. Aggarwal, advocate)

versus

1. Union of India through  
its Secretary, Ministry of  
Urban Affairs & Employment,  
Nirman Bhawan, New Delhi-11.
2. The Director General(Works),  
Central Public Works Department,  
Nirman Bhawan, New Delhi-11.
3. The Secretary,  
Union Public Service Commission,  
Shahjehan Road, New Delhi-11. .... Respondents

(through Sh. K.C. Dewan, advocate)

ORDER(ORAL)

delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

Notice was issued in this case and the  
respondents are seeking further time for filing reply and  
for arguments.

On perusal of the record, we find that this  
Tribunal on 26.02.97 has directed the respondents to  
dispose of the review application within two months and  
since then two months have not expired and will expire on  
28.4.1997, the applicant is seeking a relief limited to  
the extent that his name may be considered for  
absorption, in the meantime, and the D.P.C. which has  
already been held shall not announce the results of the  
recommendation. In the circumstances the respondents are

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restrained from announcing the result with regard to one post till 28.04.97, if the result has not already been declared earlier.

With the aforesaid directions, this O.A. is disposed of. No costs.

  
(S.P. Biswas)  
Member(A)

  
(Dr. Jose F. Verghese)  
Vice-Chairman(J)

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